(c) what are the guidelines in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL. PUBLIC GRIEVANCES AND PENSIONS (SMI. MARGARET ALVA): (a) 26 I.A.S, officers and 13 I.P.S. officers are on deputation to their home States.

- (b) Ni].
- (c) Inter-cadre transfers of officers of AH India Services is allowed when two officers borne on different State Cadres get married. While allowing such transfers, care is taken to ensure that the officer seeking transfer does not, in the process, get transferred to his or her home state.

## Implementation of Hathi Committee Recommendations

- 1717. SHRI M. A. BABY: Will the PRIME MINISTER be pleased to state:
- (a) what are the main recommendations of the Hathi committee Report;
- (b) what is the response of the Central Government to these proposals; and
- (c) by when the main recommendations of the Hathi Committee will be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS(SHRI CHINTA

MOHAN): (a) Hathi Committee had made several recommendations on the Drugs and pharmaceuticals Industry. This report was placed on the Table of the House in May 1975, copies of which would be available in the Parliament library.

(b) and (c) The Government has since taken decisions on these recommendations and announced Drug Policy in March. 1978 followed by "Measures for Rationalisation Quality Control and Growth of Drugs & pharmaceutical Industry in India" in December, 1986 and activitie of the <a href="Pharmaceulical">Pharmaceulical</a> Industry are guided in accordance with the provisions contained therein.

## Import of edible oils

- @ 1718. SHRI SYED SIBTEY RAZI: Will the PRIME MINISTER be pleased to state:
- (a) whether Government propose to make large scale import of edibe olis;
- (b) if so, what are the details thereof including the circumstance-, lealing to such a step;
  - (e) names of counties of import with ms and conditions for payment;
- (d) whether such a step will help to hi ing down prices of edible oils in the country: and
- (e) if so, details thereof and if not. u-iisons therefor?

THE MINISTER OF STATE ?N THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KA-MALUDDIN AHMED): (a) No decision has been taken by the Government in this regard, as yet.

(b) to (e) Do not arise.

## Gurkha/Nepalese in Indian Army

- 1719. SHRI RATNA BAHADUR RAL Will the Minister of DEFENCE be pleased to state:
- (a) what is the number of Gurkhas Nepalese in Indian Army stating their respective number from India and Nepal;
- (b) whether the Government of Nepal is paid royalty for the recruitment of its citizens in Indian army; and
- (c) if so, what is the amount paid per head?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) It is not in the security interest to discolse the information.

- (b) No, Sir.
- (c) Does not arise.
- @ Previously Unstarred Question 1345, transferred from the 30th July, 1991.